

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/126/(IB)/2017  
NAME OF THE PETITIONER(S) : DELTA CORPORATE SERVICE PVT LTD  
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) SHAILESH AILHTAR ALI Respondent  
2) T. Sundararajan Advocate ORDER  
Per Bench



Counsel for petitioner present. Respondent in person present and prayed time for making submissions. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc